

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).42051/2022

[Arising out of impugned final judgment and order dated 16-02-2018 in WC No.43195/2015 21-03-2022 in CMRA No.319/2021 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. PETITIONER(S)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

RESPONDENT(S)

IA No. 20933/2023 - CONDONATION OF DELAY IN FILING

IA No. 20934/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 41826/2022 (XI)

IA No. 16373/2023 - CONDONATION OF DELAY IN FILING

IA No. 16374/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 16375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 16376/2023 - EXEMPTION FROM FILING O.T.

IA No. 24250/2023 - EXEMPTION FROM FILING O.T.

IA No. 24248/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 26-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Anil Kaushik, Sr. Adv.

Mrs. Shashi Sharma, Adv.

Mr. Rajat Rana, Adv.

Mr. Mayank Gautam, Adv.

Mr. Saurav Deep, Adv.

Ms. Arunima Dwivedi, AOR

For Respondent(s) :Mr. Jetendra Singh, Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Ms. Manju Sharma Jetley, AOR

Ms. Deepti Singh, Adv.
Mr. Ashutosh Parasher, Adv.
Mr. Chander Shekhar Ashri, AOR

Upon hearing the counsel the Court made the following
O R D E R

Diary No.42051/2022:-

1. As prayed by learned counsel appearing for the respondents, to file additional/supplementary affidavit, the matters are adjourned.

2. List on 07.10.2025.

Diary No. 41826/2022:-

1. Let counter affidavit be filed within two week. Rejoinder thereto, if any, be filed before the next date of listing.

2. List on 07.10.2025.

3. We make it clear that no further opportunity will be granted for this purpose.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)_s